

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (Cr.) No. 197 of 2021**

Bhuneshwari Devi

... **Petitioner**

-Versus-

State of Jharkhand & another

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Anup Kumar Agarwal, Advocate

For the State : Mr. Prabhu Dayal Agrawal, Spl.P.P.

04/09.09.2021. This criminal writ petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Opposite party no.2 (Superintendent of Police, Koderma) is directed to file counter affidavit within four weeks.

List thereafter.

(Sanjay Kumar Dwivedi, J.)

Ajay/